22

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.136/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company		Jyoti Kumar Arya & AnrVersus- Prabhat Zarda Factory (India) Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. My J. N. Sharman Advocation My T. K. Khawton Advocation for Vestion 1. RATMANNE BAMMEDI. S. Adv.
2- PATITA PABAN SISHANDE, 120 Pelitum
3 KULDIP MARUK MU ORDER

Dy 1819

Ld. Counsel for the petitioners and the respondent no. 3 are present.

Ld. Counsel for both the parties made submissions that Hon'ble Delhi High Court has referred the matter for mediation. In view of the statements of both the parties the case is adjourned to 14/11/2017.

List the matter on 14/11/2017.

S√/− (Jinan K.R.) Member (J) Sd/ ← (Vijai Pratap Singh) Member (J)

